

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No209
CP(IB)/182(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Jagdish
(Operational Creditor)
V/s
OYO Hotels & Homes Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 14/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Aparna Hiranath Adv.
For the Respondent : Mr. Saurabh Soparkar, Sr. Adv. a.w. Mr. Rohan Lavkumar, Adv. and Ms. Anushree Soni, Adv.

ORDER

Learned Counsel Aparna Hiranath appears for the applicant. Learned Senior Counsel Mr. Saurabh Soparkar a.w Learned Counsel Mr. Rohan Lavkumar and Ms. Anushree Soni appears for the respondent.

Pleadings are complete.

Learned Counsel for the applicant is directed to appear physically for arguments.

By consent, matter stands adjourned to 15.09.2023

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)